

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2673**

**TO BE ANSWERED ON THE 19TH DECEMBER, 2023/ AGRAHAYANA 28, 1945
(SAKA)**

NCORD MECHANISM

†2673. SHRI SHIVAKUMAR C. UDASI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any portal is available to strengthen the Narco Coordination Centre (NCORD) mechanism and if so, the details thereof;

(b) whether it is available for general public;

(c) if so, the details thereof and the manner in which it is beneficial for them; and

(d) the utility of the NCORD system and portal for Indian State Police and Central agencies?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b) Narco Coordination Centre (NCORD) Portal is available at

<https://narcoordindia.in/>. A part of the NCORD Portal is accessible by the

General Public.

(c) NCORD Portal acts as a gateway for all drug and Narcotics Control Bureau related information. The portal makes available awareness media on the harmful effects of trending drugs, awareness resources such as

messages of eminent personalities. The Portal also hosts Memoranda of Agreements (MoAs), Bilateral Agreements & Extradition Treaties entered into by Government of India with respect to drug-related matters, drug law enforcement training course schedules and training calendars, important Judgments of various courts, rules and regulations, Annual Reports & magazines of Narcotics Control Bureau (NCB) etc.

(d) NCORD portal serves as a Knowledge Management System (KMS) for all tiers of stakeholders starting from the District level to the State level, including various Ministries under the Central Government enabling effective coordination among various Ministries, Department, Central and State Law Enforcement Agencies dealing with Narcotics in the following ways:

- i) It serves as a platform for sharing and spreading the reach of various Best Practices evolved in the field of narcotics control.**
- ii) States & UTs can, in real-time, apply through the NCORD Portal for use of National Narco Canine Pool which has been established at 10 locations across the country for use in their drug supply reduction operations.**

- iii) **User Manual as well as link to the Web Portal ‘Map Drugs’ which has been developed by NCB, in conjunction with Bhaskaracharya Institute for Space Applications and Geoinformatics (BISAG-N), to facilitate collection and analysis of illicit cultivation data has been made available on the NCORD Portal for use by all affected States & UTs.**
- iv) **Five core training modules for Officers of various ranks of Central/ State Law Enforcement developed by Narcotics Control Bureau in coordination with Department of Revenue (DoR), Ministry of Social Justice & Empowerment (MoSJ&E), National Academy of Customs Indirect Taxes and Narcotics (NACIN), Bureau of Police Research & Development (BPR&D) and Central Academy for Police Training (CAPT) towards standardization of training have been made available on the NCORD Portal for use by all relevant stakeholders as well.**
